

systems, where necessary; strengthening of infrastructure viz., roads, markets and processing industries, etc. An appropriate type of a Project Authority to discharge effectively and speedily the functions listed above has been proposed to be set up in each command area. It is proposed to implement the integrated Command Area Development Programme in 50 selected irrigation commands during the Fifth Plan period. The finalisation of the command areas to be included in the programme is under correspondence with the State Governments.

‡ Milk powder import

258. SHRIMATI KUMUD BEN MANI-SHANKER JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have permitted some States to import milk powder; if so, the names of the States which have been given such permission;

(b) what is the quantity of milk powder including the foreign exchange involved in it; and

(c) the names of the countries from which the imports have been made?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) No, Sir.

(b) and (c) Do not arise.

†World Bank assistance for the development of Andhra Pradesh

269. SHRI SANDA NARAYANAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the World Bank has promised to give financial assistance for the development of various schemes in Anantpur District of Andhra Pradesh;

(b) if so, what are the details thereof;

(c) what are the various schemes on which the amount is proposed to be spent and the funds earmarked for each of them; and

(d) by when the schemes are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b) An Appraisal Mission of World Bank visited India in October-November, 1973 to appraise project reports under Drought Prone Areas Programme formulated for six districts including Anantpur for Bank assistance. It is likely that World Bank assistance will be forthcoming on the basis of the Appraisal Teams report.

(c) and (d) The components of the Anantpur district Project include development of agriculture, medium and minor irrigation works, cattle and dairy developments, sheep husbandry and afforestation. The details of programme elements, outlays etc. are yet to be settled with the World Bank.

PAPERS LAID ON THE TABLE

Sugar export promotion rules, 1973

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notification G.S.R. No. 174(E) dated the 21st March, 1973, publishing the Sugar Export Promotion Rules, 1973, under sub-section (4) of section 13 of the Sugar Export Promotion Act, 1958, together with a statement giving reasons for the delay in laying the notification. [Placed in Library. See No. LT-6299/74.]

Sugar (Packing and Marking) Amendment Order, 1973

SHRI B. P. MAURYA: Sir, I also beg to lay on this Table a copy (in English

‡ Transferred from the 26th February, 1974.